

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2339  
ANSWERED ON:24.11.2010  
APPEAL BEFORE CIC  
Pandey Shri Ravindra Kumar

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Information Commission (CIC) in an appeal before it, directed the Directorate of Enforcement to provide the information in respect of awareness about secret account of the Indian citizens in Swiss Bank and some related issues;
- (b) if so, the details thereof;
- (c) whether any time limit for providing the said information to the applicant has been fixed;
- (d) if so, the details thereof; and
- (e) the action proposed to be taken in the matter?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

- (a) & (b) : The Central Information Commission in its decision dated 28.09.2010 directed the Directorate of Enforcement to disclose certain information in regard to existence of secret accounts of Indian citizens in Swiss Banks.
- (c) : No, Madam.
- (d) : Does not arise.
- (e) : The Directorate of Enforcement has filed a Writ Petition against the order of the Central Information Commission in the High Court of Delhi.